

**PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH AT
AMARAVATI**

SUB: Nomination of Certain Judicial Officers as Master Trainers for conducting the **P20 ECT_13_2026** “Computer Skill Enhancement Programme-Level-1 & II at respective District Headquarters which is scheduled to be held on 03.10.2026 – Relief Arrangements - Orders Issued - Regarding.

ORDER ROC.NO.854/2026-B.SPL. DATED:01.10.2026

The High Court made the following order:-

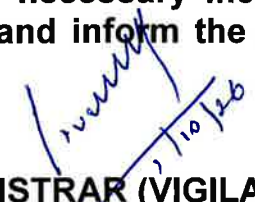
The Judicial Officers mentioned in Column No.3 are nominated to participate as Resource Persons for conducting the **ECT_13_2026** “Computer Skill Enhancement Programme-Level-1 & II, at mentioned District Headquarters in Column No.2, which is scheduled to be held on 03.10.2026.

SL. NO.	DISTRICT	NAME & DESIGNATION OF THE OFFICERS
1.	Ananthapuramu	Sri T.Vasudevan Ubuntu Master Trainer & Civil Judge (Senior Division), Penukonda, Ananthapuramu District.
2.	Chittoor	Sri C.N.Murthy Ubuntu-cum-CIS Master Trainer & Officer on Special Duty, High Court
3.	East Godavari	Sri P.Govardhan, Ubuntu-cum-CIS Master Trainer & VI Additional District Judge, Kakinada, East Godavari District
4.	Guntur	Sri D.Yedukondalu Ubuntu-cum-CIS Master Trainer & Registrar (IT-cum-CPC), High Court of Andhra Pradesh.
5.	Kadapa	Smt. G.C.AsifaSulthana, Ubuntu Master Trainer & Additional Civil Judge (Senior Division), Kadapa. Sri S.Madhusudhan Rao, Ubuntu Master Trainer & Civil Judge (Junior Division), Kamalapuram, Kadapa District.

6.	Krishna	Sri M.Suneel Kumar Ubuntu-cum-CIS Master Trainer & II Additional District and Sessions Judge, Vijayawada, Krishna District.
7.	Kurnool	Sri P.Divakar Ubuntu Master Trainer & VIII Additional Chief Judicial Magistrate –cum-Additional Civil Judge (Senior Division), Vijayawada. Ms. S.Prathima Ubuntu Master Trainer & Civil Judge (Junior Division), Banaganapalle, Kurnool District
8.	Nellore	Sri V.Sreenivasa Siva Ram Ubuntu Master Trainer & Registrar (Vigilance), High Court of Andhra Pradesh. Sri Abdul Rahman Shaik Ubuntu Master Trainer & III Additional Civil Judge (Junior Division), Nellore
9.	Prakasam	Sri V.Raghunath, Ubuntu Master Trainer & III Additional Civil Judge (Junior Division), Guntur. Smt. M.Venkata Vahini Ubuntu Master Trainer & Principal Civil Judge (Junior Division), Chirala, Prakasam District.
10.	Srikakulam	Sri Y.Gopala Krishna Ubuntu Master Trainer & Principal Civil Judge (Senior Division), Visakhapatnam Smt. P.Swathi Bhavani, Ubuntu Master Trainer & I Additional Civil Judge (Junior Division), Bheemunipatnam, Visakhapatnam District..
11.	Visakhapatnam	Sri S.Kamalakara Reddy Ubuntu Master Trainer & VII Additional District and Sessions Judge –cum-Special Court for Trial of Offences against woman, Visakhapatnam. Ms. M. Mahati, Ubuntu Master Trainer & VII Additional Civil Judge (Junior Division) -cum- VII Additional Judicial Magistrate of First Class, Visakhapatnam

12.	Vizianagaram	Sri Ch.Pavan Kumar Ubuntu Master Trainer & II Additional Civil Judge (Senior Division), Visakhapatnam.
13.	West Godavari	Sri P.V.Naga Ranjit Kumar Ubuntu Master Trainer & II Additional Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Rajamahendravaram, East Godavari District. Ms.AtluriSindhura Ubuntu Master Trainer & Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Tiruvur, Krishna District.

All the Units Heads are requested to make necessary incharge arrangements to the nominated Judicial Officers and inform the same to the High Court.


REGISTRAR (VIGILANCE)

To

1. The officers and incharges concerned
2. The Registrar General, High Court of Andhra Pradesh (for information).
3. The Registrar (I.T)-cum-Central Project Coordinator, High Court of Andhra Pradesh (with a request to upload the same in the High court's website).
4. The Principal District Judges,
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram, West Godavari at Eluru.
5. The Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.
6. The Additional Director, A.P. Judicial Academy, Mangalagiri, Guntur District.
7. The District Treasury Officers, Ananthapuramu, Chittoor, Krishna, Guntur, Vizianagaram, Srikakulam, East Godavari District, west Godavari, Kadapa, Prakasam, Visakhapatnam, Nellore, Kurnool. (with a request to inform the same to concerned Sub Treasury Officers)
8. The Section Officer, Establishment Section, High Court of Andhra Pradesh (for information and to take necessary action).